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F. No. A. 33025/10/2019-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

New Delhi, the 22nd February, 2019

**NOTIFICATION No. 19/2019**

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS:

The President is pleased to accept the notice for voluntary retirement of Shri Prashant B. Koli, Assistant Commissioner from the Indian Revenue Service (Customs & Central Excise) under Rule 48 of CCS (Pension) Rules, 1972 with effect from 22.02.2019.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529

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**Notification No. 19/2019 F.No. A.33025/10/2019-Ad.II dated 22nd February, 2019.**

The Manager,
Government of India Press,
Ring Road, Mayapuri,
New Delhi-110064

Copy to:-

1. Shri Prashant B. Koli, Assistant Commissioner.
2. The Principal Chief Commissioner of CGST, Mumbai Zone, GST Building, 115 M.K. Road, Opp. Churchgate Station, Mumbai-400 020 (Copy of vigilance clearance of the officer is enclosed).
3. PS to MOS(R)/RS/SS/JS(Hqrs.)/Dir(Hqrs.)
4. PS to Chairman CBIC/All Members (CBIC)/ Pr. Commissioner (Coord)/ DS (Ad.V).
5. DGHRD (HRM-I)/DGHRD (HRM-II).
6. DD (Data Bank), Office of the DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
7. SO(P)/Ad.V/Hindi Section/Office Order Folder/Personal file.
8. Web-site Manager, Directorate of Systems, New Delhi for uploading on the website.